

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10454/2005

(From the judgement and order dated 04/08/2004 in APOT No. 5/2004 & GA No. 115/2004 & WP No. 587/2003 of The HIGH COURT OF CALCUTTA)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

UNMESH PROPERTIES PVT. LTD. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 20/02/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr. A. Saran, ASG

Mr. Anuvrat Sharma, Adv.

Ms. Sushma Suri, Adv.

For Respondent(s) Mr. Tapash Ray, Sr. Adv.

Mr. Satish Vig ,Adv

Mr. Rajendra Singhvi, Adv.

Mr. Ashok Kumar Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after two weeks in view of the letter circulated.

(RAVI P. VERMA)

(ANAND S

INGH)

Court Master

Court M

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